

HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.

CORRIGENDUM

Imphal the 20th February, 2018

No. HCM/E-43/2016Estt/Pt.-I/Vol-VI: **1454** In continuation of this High Court's earlier notification No. HCM/E-43/2016Estt/Pt.-I/Vol-VI dated 16th January, 2018, for procurement of DG Sets for sub-ordinate courts and MJA, the following specification has been changed.

The feature "water cooled" mentioned at Sl. No. 1 and 2 of Technical Specification has been changed to "air cooled/water cooled".

Sd/-
(Yumkham Rother)
Central Project Coordinator